

Central Administrative Tribunal, Lucknow Bench, Lucknow
Review Application No.20/2004 in O.A. No.558/99
this the 17th day of ~~February~~^{March}, 2004

HON'BLE SHRI SHANKAR RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

General Manager, North Eastern Railway,
Gorakhpur and others ...Reviewers/Applicants
By Adv:-Sri Prashant Kumar

Versus

JagdevOpposite Party

In Re

JagdevApplicant

Versus

General Manager, North Eastern Railway
Gorakhpur and others ...Respondents

ORDER

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

The present Review Application has been filed by the respondent in O.A. No. 558/99 against the judgement and order dated 19.11.2003 passed in O.A. No. 558/99.

2. Since no hearing is considered necessary, the present review application is being disposed of under circulation rules.

3. We have gone through the review application and found that no mistake apparent from record has been pointed out in the order dated 19.11.2003 passed in O.A. no. 558/99. The scope of a review application, as defined, in the order XLVII of the CPC, is very limited and is confined only to rectification of mistakes apparent from record. While delivering the judgement, both the parties were duly heard, because the judgement was given orally, as such Review Application has no merit. Reassessment of evidence and rewriting of judgement is not possible while disposing of Review Application. Since no mistake apparent from record has been pointed out,

the present review application is dismissed. No cost.

Atty Gen
MEMBER (A)

HLS/-

S. Raym
MEMBER (J)